# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR \*\*\*\*\*

## **ORDER**

### No: 1177 /RG

Dated: 02.12.2021

In terms of the Regulation 4 (1) of the Gender Sensitization and Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2016, the High Court of Jammu & Kashmir and Ladakh Gender Sensitization and Internal Complaints Committee (GSICC), for each wing of the High Court, are reconstituted as under:-

## Jammu Wing:

- 1) Justice Dhiraj Singh Thakur (Chairman).
- 2) Mr. U.K. Jalali, Sr. Advocate.
- 3) Ms. Seema Khajuria Shekhar, Sr. Advocate.
- 4) Ms. Shivali Sharma, Law Officer, Social Welfare Department.
- 5) Ms. Veena Kumari, Assistant Registrar-I.
- 6) Ms. Deepika Mahajan, Advocate.
- 7) Mr. Prem Sadotra, Advocate.

#### Srinagar Wing

- 1) Justice Ali Mohammad Magrey (Chairman)
- 2) Mr. Nazir Ahmad Beigh, Sr. Advocate.
- 3) Ms. Shabnum Shah Kamili, Mission Director, ICDPS J&K.
- 4) Ms. Masooda Jan, Advocate.
- 5) Ms. Saima Maqbool, Assistant Registrar-II
- 6) Ms. Naseema Hassan Baqal, Assistant Registrar-II
- 7) Mr. Naveed Mir, Advocate.

Sd/ (Pankaj Mithal) Chief Justice

Dated: - 02.12.2021

#### No: 50341-60/RG

Copy of the above forwarded to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- 2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman.
- 3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Chairman. .........for information of their Lordships.
- 4. Mr. U.K. Jalali, Sr. Advocate.
- 5. Ms. Seema Khajuria Shekhar, Sr. Advocate.
- 6. Mr. Nazir Ahmad Beigh, Sr. Advocate
- 7. Ms. Shabnum Shah Kamili, Mission Director, ICDPS J&K.
- 8. Ms. Shivali Sharma, Law Officer, Social Welfare Department.
- 9. Ms. Veena Kumari, Assistant Registrar-L
- 10. Ms. Saima Maqbool, Assistant Registrar-II
- 11. Ms. Naseema Hassan Baqal, Assistant Registrar-II
- 12. Ms. Masooda Jan, Advocate.
- 13. Ms. Deepika Mahajan, Advocate.
- 14. Mr. Prem Sadotra, Advocate.
- 15. Mr. Naveed Mir, Advocate.

....for information.

16. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

17. Order File.

Registrar General